

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P.(IB)-139(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2023**

**NAME OF THE PARTIES:- Hari Om Auto Components Private
Limited**

Section:10 of Insolvency and Bankruptcy Code, 2016

ORDER

PCS, Prashant Thakre appeared for the Applicant and Counsel, Nitish Bangera appeared for the Vasai Vikas Sahkari Bank. Counsel appearing on behalf of the Bank seeks time to file objection against the Applicant. Let the same be filed. List this matter for further hearing on **08.01.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)